

**IN THE INCOME TAX APPELLATE TRIBUNAL,
CUTTACK BENCH, CUTTACK**

**BEFORE S/SHRI N.S SAINI, ACCOUNTANT MEMBER
AND PAVAN KUMAR GADALE, JUDICIAL MEMBER**

ITA No. 195/CTK/2016
Assessment Year : 2012-13

Orissa Forestry Sector Development Project, SFTRI Campus, Ghatikia, Bhubaneswar	Vs.	ACIT (TDS-1), Bhubaneswar
PAN/GIR No.AAAAO 0926 C		
(Appellant)	..	(Respondent)

Assessee by : Shri B.K.Mohapatara, AR
Revenue by : Shri D.K.Pradhan, DR

Date of Hearing : 28/08/ 2017
Date of Pronouncement : 28/08/ 2017

ORDER

Per N.S.Saini, AM

This is an appeal filed by the assessee against the order of the CIT(A)-3 Bhubaneswar dated 21.1.2016 for the assessment year 2012-13.

2. At the time of hearing, Id A.R. of the assessee submitted that he is not pressing the appeal filed before the Tribunal and, accordingly, sought to withdraw the appeal, to which, Id D.R.had no objection.

3. In view of above submission of Id A.R. of the assessee, we permit to withdraw the appeal.

4. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 28 /08/2017.

Sd/-

sd/-

(Pavan Kumar Gadale)
JUDICIALMEMBER

(N.S Saini)
ACCOUNTANT MEMBER

Cuttack; Dated 28/08/2017
B.K.Parida, SPS

Copy of the Order forwarded to :

1. The Appellant : Orissa Forestry Sector
Development Project, SFTRI Campus,
Ghatikia, Bhubaneswar
2. The Respondent. ACIT (TDS-1), Bhubaneswar
3. The CIT(A)-3, Bhubaneswar
4. Pr.CIT- Bhubaneswar
5. DR, ITAT, Cuttack
6. Guard file.
//True Copy//

BY ORDER,

SR.PRIVATE SECRETARY
ITAT, Cuttack